

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 1084 of 2012**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

12/Dated: 5th April, 2021

Heard through V.C.

2. At the request of learned counsel for the respondent-State, put up this case on 28.04.2021 by way of last chance.

(Deepak Roshan, J.)

Amardeep/